

In the court of PRINCIPAL SENIOR CIVIL JUDGE,
Bengaluru Rural District, Bengaluru.

Cause list Dated 02.11.2020

Morning Session	After Noon Session
<p style="text-align: center;"><u>Evidence</u></p> <p>1) O.S.1290/2011 2) O.S.1005/2013 3) O.S.1132/2013 4) O.S.1783/2013 5) O.S.1498/2017</p> <p style="text-align: center;"><u>Hearing</u></p> <p>6) O.S.514/2011 7) O.S.745/2011 8) O.S.832/2011 9) O.S.1183/2011 10) O.S.1346/2011 11) O.S.126/2012 12) O.S.472/2012 13) O.S.1601/2012 14) O.S.500/2013 15) O.S.864/2013</p>	<p style="text-align: center;"><u>Hearing</u></p> <p>16) O.S.1637/2013 17) O.S.107/2014 18) O.S.539/2014 19) O.S.1610/2014 20) O.S.1949/2014 21) O.S.1956/2014 22) O.S.2090/2014 23) O.S.27/2015 24) O.S.1019/2017 25) O.S.155/2019 26) O.S.1221/2019</p> <p style="text-align: center;"><u>Arguments</u></p> <p>27) O.S. 1295/2012 28) O.S. 1174/2013 29) O.S.647/2018 30) O.S.477/2019</p>

Principal Senior Civil Judge
Bangalore Rural District, Bangalore

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 02-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
1	O.S. 595/2018 (HEARING)		Nagendra Vs Chinnanarayana	Arjun bhonsle
2	O.S. 673/2019 (HEARING) IA/1/2019		Sudha R Rep. by GPA Holder Raghupathi Vs Venkateshwara	M A Patil
3	O.S. 909/2019 (HEARING) IA/1/2019		Sharadamma Vs Ramachandra C	V N V
4	O.S. 1118/2019 (HEARING) IA/1/2019		MANU N Vs PRASAD V	SOURABH R K
5	O.S. 2456/2007 (A.D.R) IA/1/2007		SAROJAMMA Vs JAYAMMA	GURURAJA .S KVK
6	O.S. 1330/2015 (A.D.R) IA/1/2015 IA/2/2015		Master Saqallian Vs Syed Nayaz	Sriram Babu
7	O.S. 1587/2015 (A.D.R) IA/1/2015		Kendappa Vs Muniyappa	M.B. CHANDRA CHOODA
8	O.S. 1773/2015 (A.D.R) IA/1/2015		Ramakrishna D Vs Lakshamma	M Sheela
CROSS EXAMINATION OF DW				
9	O.S. 865/2007 (EVIDENCE.) IA/1/2007		S VIVEKANANDA Vs JALAJA	MS INDO LEGAL INC.
10	O.S. 340/2000 (ARGUMENTS.)		MUIYAPPA Vs SHAKARAPPA DECEASED BY LRS	H.M. MUNIVENKATARAMA DMS
11	M.A. 88/2013 (ARGUMENTS.) IA/1/2013		Ashwathappa Vs Venugopal Reddy	V Chandrappa
12	O.S. 1391/2013 (ARGUMENTS.) IA/1/2013 IA/2/2013 IA/3/2013		Dakshayini A Vs The State of Karnataka Revenue Department	G Papi Reddy
13	Misc 64/2014 (ARGUMENTS.) IA/1/2014		Hanumakka Vs Hanumanthareddy	Pradeep C

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14	O.S. 1046/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018 IA/3/2018		Meena N Vs Savitha Anand Kumar B L	Manivannan G
15	O.S. 739/2017 (APPEARANCE OF PARTY) IA/1/2017		Hanumakka Vs Purushothamama	
16	O.S. 234/2018 (APPEARANCE OF PARTY) IA/1/2018		Rukkamma Vs Prabhu M	N Devaraj
17	O.S. 1494/2018 (APPEARANCE OF PARTY) IA/1/2018		Subyanbee Vs Nawab Sab	VASU K.
3:00 P.M - 4:00 P.M				
18	EX 20/2020 (NOTICE)		MAHADEVA Vs VENKATESH	VENKATESH R
19	FDP 12/2020 (NOTICE) IA/1/2020		SHANTHAMMA Vs KUSHALAPPA	N R RAGHAVENDRA
20	M.C. 167/2020 (NOTICE)		AVINASH KUMAR SINGH Vs SHALINI SINGH	ABHILASH R
21	M.C. 174/2020 (NOTICE)		ANANDA M B Vs MALA N S	NIRMALA PRASHANTH
22	M.C. 202/2020 (NOTICE)		SHIVANANDA G N Vs SUDHA	M S VISHWANATHA
23	O.S. 916/2017 (A.D.R) IA/1/2017		Muniyamma Vs Ramakka	
24	O.S. 991/2017 (A.D.R) IA/1/2017		Murali R Vs Rathna Kumari M C	Muniswamy Gowda
25	M.C. 94/2020 (A.D.R)		Veena K S Vs NIL	T C Sathish Kumar
LOK ADALATH				
26	O.S. 1924/2015 (A.D.R) IA/1/2015 IA/2/2015		Kempaiah Vs The Tahasildar	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	O.S. 142/2018 (A.D.R) IA/1/2018 IA/2/2018		Muniyappa M Vs Neelamma	Bhaskar Reddy
28	O.S. 1684/2014 (ISSUES.) IA/1/2014		Ashok Kumar Vs Aruna	Thimmarayappa D C
29	O.S. 1703/2015 (ISSUES.) IA/1/2015		Chandrashekar R Vs Siddagangaiah	
30	O.S. 1910/2015 (ISSUES.) IA/1/2015		Sulakshana K V Vs Bapuji G	D. NAGARAJA CHETTY
31	O.S. 987/2017 (ISSUES.) IA/1/2017		Srinivasamurthy Vs Rajanna	M/s. A Shivarama
32	O.S. 52/2018 (ISSUES.) IA/1/2018 IA/2/2018 IA/4/2018 IA/3/2018		Rathna H M Vs Bangalore Development Authority	RCBenakanahalli
33	O.S. 200/2018 (ISSUES.) IA/1/2018		Sanjeevappa Vs Chandrashekar B M	V N Kumar
34	O.S. 309/2018 (ISSUES.) IA/1/2018		Manjula Vs Ramakka	K N Keshava
Cases listed below are adjourned due to Covid 19				
35	O.S. 1263/2008 (SUMMONS) IA/1/2008 IA/2/2008 IA/3/2008	02-02-2021	B SEENAPPA Vs SHRI L.C.ASHOK SINCE DEAD BY L.RS	PRAKASH T.HEBBAR K.N.PANINDRA
36	O.S. 1418/2009 (SUMMONS) IA/1/2009	02-02-2021	A MUNIYAPPA Vs MUNIYAPPA	K.SHIVASHANAR
37	O.S. 1431/2015 (SUMMONS) IA/1/2015	02-02-2021	Kiran Vs Narayanamma M	B.V.,MANJUNATHA GOWDA
38	R.A. 41/2017 (SUMMONS) IA/1/2017	02-02-2021	Jayamma Vs Krishnappa P alias Kitti	Manjula M
39	O.S. 1013/2017 (SUMMONS) IA/1/2017 IA/2/2017	02-02-2021	Kumari Amrutha Vs Narayanappa	A R Krishnamurthy

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
40	O.S. 1447/2017 (SUMMONS) IA/1/2017	02-02-2021	Alphones Vs Philomina	LOKESH BOOVANAHALLI
41	O.S. 1481/2017 (SUMMONS) IA/1/2017	02-02-2021	Sriramaiah Since dead by Lrs Vs Bhaskaran C	
42	O.S. 1559/2018 (SUMMONS)	02-02-2021	Kumarswamy R N Vs Nagabhushan R N	G Jaraj
43	Misc 100/2019 (SUMMONS) IA/1/2019	02-02-2021	Pillamma Vs Muniyappa since dead Rep. by his LRs 1(a) Ramakka	Gvindegowda
44	O.S. 1306/2019 (SUMMONS) IA/1/2019	02-02-2021	Shylaja Kumar Vs Kempamma	T P S
45	O.S. 1653/2019 (SUMMONS) IA/1/2019	02-02-2021	Lakshamma Vs Narayanappa	Naveen N
46	O.S. 1659/2019 (SUMMONS) IA/1/2019	02-02-2021	Venkatesh R Vs Muniyappa	Jyothisri
47	O.S. 1776/2019 (SUMMONS) IA/1/2019	02-02-2021	Shyamala Vs Srinivasamurthy	Muniraju
48	R.A. 37/2020 (SUMMONS) IA/1/2020	02-02-2021	Chandrakantha Vs Basanth S V, Since dead by his LRs. 1(a) Shantha Basanth	KEMPANNA
49	O.S. 1027/2020 (SUMMONS) IA/1/2020	02-02-2021	GOPALA S Vs SUDARSHAN B	RAGHAVENDRA S

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IRANAGOUDA K KABBUR
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
1	M.V.C. 152/1994 (HEARING)		Manjamma A Vs M/s Larson and Toubra Ltd	
2	O.S. 164/2010 (HEARING) IA/1/2010		G.NAGARATHNA Vs MYLARAPPA	L.LEELA L.ROOPA
3	O.S. 200/2010 (HEARING) IA/1/2010 IA/2/2010		S R PRAKASH Vs RAMAKKA	SRI.P.JAYARAMAREDDY SRI.V.ANAND
4	O.S. 423/2010 (HEARING) IA/1/2010 IA/2/2010		SHESHAMMA Vs AMMAYYA @ LAKSHMI	S.CHENNNARAYA REDDY
5	O.S. 770/2010 (HEARING) IA/1/2010		R BHAGYLAKSHMI Vs PATEL RAMAIAH @ PATEL RAM	N.THIMMEGOWDA K.R.SRINIVASAPPA
6	O.S. 843/2010 (HEARING) IA/1/2010		SMT.CHANDRAMMA Vs SRI.NARAYANAPPA	CHANDRAIAH
7	O.S. 1067/2010 (HEARING)		PRAMILA NADEGOWDA AND OTHERS Vs SADANADA AND OTHERS	H.L.MANJUNATHA
8	O.S. 1196/2010 (HEARING) IA/1/2010		NAGARATHANAMMA Vs SHARADAMMA AND ANOTHER	MYLARAIAH ASSOCIATES
9	O.S. 22/2011 (HEARING)		V SOAMASHEKAR Vs UMAPATHY AND OTHERS	
10	O.S. 66/2011 (HEARING) IA/1/2011		CHANNAPPA AND OTHERS Vs SHANKARAPPA AND OTHERS	GOPALASWAMY
11	O.S. 649/2011 (HEARING) IA/1/2011 IA/2/2011		SHANTHA KUMAR Vs MUNISWAMY	CHANDRASHEKAR
12:00 P.M - 1:00 P.M				
12	O.S. 810/2011 (HEARING) IA/1/2011		MANJULA Vs NARAYANAPPA	K.JAGADESH
13	O.S. 840/2011 (HEARING) IA/1/2011		ASHWATHNARAYANA SHETTY Vs KRISHNAIAH SHETTY.H.S.	N.S SHESHADRI
14	O.S. 899/2011 (HEARING) IA/1/2011		HANUMAKKA Vs LAKKAMMA	C.RAJANNA

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15	O.S. 906/2011 (HEARING) IA/1/2011		GOVINDARAJU.L. Vs ANNAPPA.R.GUDIGAR	G.S.PRASANNA KUMAR
16	O.S. 1046/2011 (HEARING) IA/1/2011		NARAYANAMMA Vs MARAKKA	S.V.SRINIVASAN
17	O.S. 1553/2013 (HEARING) IA/1/2013 IA/2/2013		Ravichandra H R Vs Puttaraju T	H Prasanna Kumar
3:00 P.M - 4:00 P.M				
18	O.S. 994/2016 (HEARING) IA/1/2016		Leela Vs Anjinappa	Raghavendra
19	O.S. 1768/2016 (HEARING) IA/1/2016		Ayyappa V Vs Hemanth Kumar	K N P
20	O.S. 1207/2017 (HEARING) IA/1/2017		Naidu K V Vs Srinivasa Murthy B K	
21	O.S. 1217/2017 (HEARING) IA/1/2017		Lakshamma Vs Hanumantharayappa	
22	O.S. 1409/2017 (HEARING) IA/1/2017		Ajay Giri Vs M/s Shell India Markets Private Limited	M Ramakrishna
23	O.S. 1445/2017 (HEARING) IA/1/2017		Ananda Kumari Vs Renuka	N Nagesh
24	O.S. 1473/2017 (HEARING) IA/1/2017		Nagaveni Vs Prema	
25	O.S. 43/2018 (HEARING) IA/1/2018 IA/2/2018		Tejas Gowda C Vs Manjunatha C	Shivaramu H C
26	M.C. 52/2018 (HEARING)		Madhuri M J Vs Hemanth Kumar D A	P R Harish Kumar
27	FDP 7/2018 (HEARING)		Narayanamma Vs Chikka Thayamma	L Mahesh
28	O.S. 423/2018 (HEARING) IA/1/2018		Rukminiyamma Vs Gopala Krishna J M	Shamprashanth
29	EX 49/2018 (HEARING)		Venkataswamy H Vs Jayamma	V N Shankaregowda

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30	O.S. 901/2018 (HEARING) IA/1/2018 IA/2/2018		Sagar Madhukar Gurav Vs M/s Prabhavathi Builders and developers pvt.ltd.R/by B E Praveen Kumar	Latha Shetty
Cases listed below are adjourned due to Covid 19				
31	O.S. 1130/2018 (HEARING) IA/1/2018 IA/2/2018	04-11-2020	Nanjappa Vs Marakka	H Suresh
32	O.S. 1397/2018 (HEARING) IA/1/2018	04-11-2020	Nagamma Vs Rajappa N	S Mahendra Kumar
33	O.S. 1476/2018 (HEARING) IA/1/2018 IA/2/2018	04-11-2020	Hanuman Singh Vs Bhavani Singh	Hemanth Kumar
34	R.A. 96/2018 (HEARING)	04-11-2020	Nanjundappa Vs Veerabhadraiah	K C V
35	R.A. 38/2020 (HEARING) IA/1/2020	04-11-2020	Nagalakshamma N C Vs Krishnappa C	B Roopesha
36	O.S. 622/2020 (HEARING) IA/1/2020 IA/2/2020	04-11-2020	Sugunamma Vs Sadappa	Malluraiah
37	O.S. 660/2020 (HEARING)	04-11-2020	SAKAMMA Vs SADU MUNIYAPPA ALIAS MUNIYAPPA	SRINIVASAPPA
38	O.S. 78/2013 (ISSUES.) IA/1/2013	04-11-2020	Prema Vs Puttarevanna	J.C.Kumar
39	O.S. 1661/2013 (ISSUES.) IA/1/2013	04-11-2020	Parvathamma C Vs Sadashivaiah C	Sham Prashanth
40	O.S. 90/1998 (EVIDENCE.)	04-11-2020	Honnamma Vs Gangaiah	
41	O.S. 1764/2005 (EVIDENCE.) IA/1/2005 IA/2/2005	04-11-2020	K PRAKASH Vs B NIRAMALA DEVI	RAMANJULU
42	O.S. 108/2010 (EVIDENCE.) IA/1/2010	04-11-2020	ANUSYA Vs VENKATESH	M.R.VENUGOPAL
43	O.S. 675/2011 (EVIDENCE.) IA/1/2011	04-11-2020	BASAVALINGAMMA Vs NANJUNDAPPA	M.ASHWATHANARAYANA

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44	O.S. 1073/2010 (ARGUMENTS.) IA/1/2010	04-11-2020	BACHAMMA Vs NARAYANAMMA AND OTHERS	B.V.RAJESH D1 TO 5 - SRI.U.SHIVAKUMAR
45	O.S. 765/2011 (ARGUMENTS.)	04-11-2020	CHANDRAKALA Vs MAREGOWDA	A.MUNIRAJU EXPARTE
46	O.S. 675/2020 (FIRST HEARING)	06-11-2020	Suresh H A Vs Capt. Vivek Scudder	Karthik V
47	O.S. 689/2020 (FIRST HEARING)	06-11-2020	CANARA BANK REPTD BY ARCHANA Vs ASHA ENGINEERING WORKS REPTD BYF NARASIAH KONDIAH	MANJUNATH H M
48	O.S. 709/2020 (FIRST HEARING) IA/1/2020 IA/2/2020	06-11-2020	MANJUNATH T S Vs SHEKARAPPA S M	VENU R
49	O.S. 731/2020 (FIRST HEARING) IA/1/2020	06-11-2020	BHAGYAMMA Vs POORNIMA B M	SHIVAKUMAR V B
50	O.S. 827/2011 (ARGUMENTS.) IA/1/2011	06-11-2020	VENKATAMMA Vs MUNIRAJAPPA	VEEMA REDDY AND ASSOCIATES K.H.L
51	R.A. 103/2013 (ARGUMENTS.) IA/1/2013	06-11-2020	Narayanappa by Lrs Chowdamma Vs Narayanaswamy by his Lrs Gowramma	V.Chandrappa
(O.S./0000178/2001)				
52	O.S. 959/2017 (ARGUMENTS.) IA/1/2017	06-11-2020	Nirmala K J Vs T Lavya Sri	
53	O.S. 1294/2017 (ARGUMENTS.) IA/1/2017	06-11-2020	Vikram Pandey Vs Deepa N	J S Dinesh
54	M.C. 237/2017 (ARGUMENTS.)	09-11-2020	Subhan alias Babu Vs Nil	Nataraju C.S.
55	O.S. 71/2018 (ARGUMENTS.) IA/1/2018	09-11-2020	Chinnamma alias Muniyamma Vs Chinnaswamy	BC
56	O.S. 676/2016 (ISSUES.) IA/1/2016	16-11-2020	Srinivas G V Vs Venkataramanappa	N K K
57	O.S. 1405/2016 (ISSUES.) IA/1/2016	16-11-2020	Muttamma Vs Sandhyagappa	

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58	O.S. 1457/2016 (ISSUES.) IA/1/2016	16-11-2020	Gouri Shanker Gupta Vs Divya Gupta	N Sridhar
59	O.S. 800/2011 (EVIDENCE.) IA/1/2011	16-11-2020	RAMAIAH Vs RAJANNA	K.N.SRINIVASA A.M.CHANDRA KUMAR
60	O.S. 1123/2013 (EVIDENCE.) IA/1/2013 IA/2/2013	16-11-2020	Yashaswini Vs Lokesh Reddy.A	M.Y.Nagaraj
61	O.S. 1125/2013 (EVIDENCE.) IA/1/2013 IA/2/2013	16-11-2020	Manjula Vs Mukund.K	H.V.Subramanya
62	O.S. 1368/2013 (EVIDENCE.) IA/1/2013	16-11-2020	Venugopal A Vs Narayanappa C	M S Nandish
63	O.S. 70/2010 (A.D.R) IA/1/2010	18-11-2020	RAJESHWARI Vs SHIVALINGAIAH	NAGARAJ
64	O.S. 875/2010 (A.D.R) IA/1/2010	18-11-2020	AKKAYAMMA AND OTHERS Vs YASIN TAZ AND OTHERS	T. SHESAGIRI RAO
65	O.S. 966/2011 (A.D.R) IA/1/2011	18-11-2020	DHANAMMA AND OTHERS Vs MUNIYELLAPPA AND OTHERS	S.G.ANANDA CHAKRAVARTHI
66	O.S. 1476/2011 (A.D.R) IA/1/2011 IA/2/2011	18-11-2020	SAMPANGI.L Vs SAMPANNA.A	SANKET.M.YENGI
67	O.S. 1469/2016 (ISSUES.) IA/1/2016	18-11-2020	Anjinamma Vs Rathnamma	D Veeranna
68	O.S. 1092/2017 (ISSUES.) IA/1/2017	18-11-2020	Shyamala Vs Jayalakshmi	T K R
69	O.S. 1475/2017 (ISSUES.) IA/1/2017	18-11-2020	Rajesh K M Vs Gopalkrishna K L	
70	O.S. 1791/2013 (EVIDENCE.) IA/1/2013	18-11-2020	Rayappa Vs Munivenkatamma	P L
71	O.S. 720/2016 (EVIDENCE.) IA/1/2016 IA/2/2016	18-11-2020	Chandramma Vs Venkataramanappa	K Narayanaswamy
72	O.S. 829/2016 (EVIDENCE.) IA/1/2016	18-11-2020	Habeeda Kathun Vs Syed Akbar	MYLARIAIAH ASSOCIATES

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73	O.S. 873/2016 (EVIDENCE.) IA/1/2016	18-11-2020	Anthony Colin Domingo Vs Anthony Joseph Domingo	SHIVAKUMAR G.S
74	Misc 70/2016 (EVIDENCE.) IA/1/2016 IA/2/2016	18-11-2020	Bhaskaran C Vs Munikrishnappa Y	M R S
75	O.S. 1159/2016 (EVIDENCE.) IA/1/2016	18-11-2020	Devaraj K M Vs Anjinamma	B M Ramanna
76	FDP 3/2003 (SUMMONS)	19-11-2020	B. RAME GOWDA SINCE DEAD BY HIS L.R. SMT.PARVATHAMMA Vs SMT.PILLAMMA	K.VARADARAJAN
77	O.S. 745/2010 (SUMMONS) IA/1/2010 IA/2/2010	19-11-2020	SESHADRI RAJU AND OTHERS Vs CHIKKA VENKATAPPA AND OTH	G.J.ASSOCIATES
78	O.S. 813/2011 (SUMMONS) IA/1/2011	19-11-2020	SUBBURATHINUM.S. Vs SAINATH.M.	K.MOHAN B.JANARDHANA
79	O.S. 1255/2016 (EVIDENCE.) IA/1/2016	19-11-2020	Obalaiah Vs Lakshmamma	K Shiva
80	O.S. 1291/2016 (EVIDENCE.) IA/1/2016	19-11-2020	Gowramma Vs Venkateshappa	
81	O.S. 1432/2016 (EVIDENCE.) IA/1/2016	19-11-2020	Lokesh K Vs Krishnappa	K N N
82	O.S. 1598/2016 (SUMMONS) IA/1/2016 IA/2/2016 IA/3/2016	20-11-2020	Vijayalakshmi Vs Rajashekar D	V Chandrakanthan
83	O.S. 1403/2017 (SUMMONS) IA/1/2017 IA/2/2017	20-11-2020	Basavaraju Vs Paranna	C R V
84	O.S. 1747/2019 (SUMMONS)	20-11-2020	Dinesh P Vs Acharya Institutes JMJ Education Society, Rep. by its Secretary Premnath Reddy B	Kamaludiin Ahmad
85	O.S. 1067/2013 (A.D.R) IA/1/2013	26-11-2020	Nagesh.M Vs Shivakumar.M.R	Manjunatha Reddy
86	O.S. 1475/2013 (A.D.R) IA/1/2013	26-11-2020	Mamatha Vs Muniyamma	Ramesh A

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87	O.S. 1511/2013 (A.D.R) IA/1/2013	26-11-2020	Rohini Vs Rathnamma	M Sundari
88	O.S. 1592/2013 (A.D.R)	26-11-2020	Sandyagappa Vs Chowramma	M S Nandeesh
89	O.S. 1601/2016 (EVIDENCE.) IA/1/2016	26-11-2020	Lakshamma V Vs Muniyappa C	H M A
90	O.S. 1709/2016 (EVIDENCE.) IA/1/2016	26-11-2020	CHANDRIKA Vs B.M. NARAYANASWAMY ALIAS ASHWATH NARAYANA SWAMY	
91	O.S. 1772/2016 (EVIDENCE.) IA/1/2016 IA/2/2016 IA/3/2016	26-11-2020	Gopal Reddy, Rep. SPA Holder Manjunath Vs Rodricks	C Nanjegowda
92	O.S. 1811/2016 (EVIDENCE.) IA/1/2016	26-11-2020	Muniraju Vs Munivenkatappa	
93	O.S. 1465/2017 (EVIDENCE.) IA/1/2017	02-12-2020	Somashekar G M Vs Geraldine Millar	
94	O.S. 387/2019 (EVIDENCE.)	02-12-2020	Triveni S G Vs Gundu Rao S	B. LAKSHMIKANTHAPPA
95	O.S. 717/2019 (EVIDENCE.)	04-12-2020	YALLAMMA Vs MUKTHA M K	D M L AND C R
96	O.S. 885/2019 (EVIDENCE.) IA/1/2019	04-12-2020	Harshitha M Vs Rathnamma	S P S
97	O.S. 1433/2019 (EVIDENCE.) IA/1/2019 IA/2/2019 IA/3/2019	07-12-2020	Rajamma Vs Akkayamma	G Papereddy
98	O.S. 196/2020 (EVIDENCE.)	07-12-2020	Jayamma Vs Muninarayanappa, Since dead by his LRs. 1(a) Byayamma	K Narayanaswamy
99	O.S. 1138/2016 (A.D.R) IA/1/2016	08-12-2020	Govindaraju Vs Galamma	N Sridhar
100	O.S. 1390/2016 (A.D.R) IA/1/2016	08-12-2020	Venkatamma Vs Narasimhaiah	
101	O.S. 1838/2016 (A.D.R) IA/1/2016	08-12-2020	Dinesh Kumar S N Vs Narayana Reddy S	Y N S R

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102	O.S. 1835/2016 (EVIDENCE.)	08-12-2020	Kumar R, Since dead by his LRs Meenakshi R Vs Channappa B	R P S
103	O.S. 992/2017 (EVIDENCE.) IA/1/2017	08-12-2020	Akshay Vs Kaveramma	Sadananda
104	M.C. 336/2019 (A.D.R)	09-12-2020	Manjunatha G Vs NIL	M Mahadeva
105	M.C. 105/2020 (A.D.R)	09-12-2020	Suraj Rajan Menon Vs NIL	J T Rajan
106	O.S. 1090/2017 (EVIDENCE.) IA/1/2017	09-12-2020	Muniraju Vs Papaiah	S Arun Kumar
107	Misc 81/2017 (EVIDENCE.)	09-12-2020	M/s Spalarge Residentail Properties Ltd. Rep. Sandeep P Vs Santhosh D T	
108	O.S. 1184/2017 (EVIDENCE.) IA/1/2017	09-12-2020	Bhushan Rajiv Naidu alias P Nagabhushan Vs Lakshmamma	D R Babu
109	O.S. 1506/2017 (ISSUES.) IA/1/2017	15-12-2020	Suma K Vs Santhosh K	
110	O.S. 563/2018 (ISSUES.) IA/1/2018	15-12-2020	Srinivas Murthy D R Vs Ramesh M	V K Ramesha
111	O.S. 649/2018 (ISSUES.) IA/1/2018	15-12-2020	Hemalatha H G Vs Govinda Raju H P	B L Nagesh
112	O.S. 293/2019 (ISSUES.) IA/1/2019	15-12-2020	Rajashekar Raju S N Vs Dhakshayani K	A N Krishna
113	EX 75/2010 (NOTICE)	19-12-2020	ASWATHNARAYANA Vs K.N.SHIVANNA	V.PRABHAKARA
114	O.S. 1230/2013 (NOTICE) IA/1/2013	19-12-2020	Lakshmana .S Vs Nagaraju	
115	EX 60/2013 (NOTICE)	19-12-2020	Umesh Nuchin Vs Devikumari M	
116	O.S. 818/2011 (SUMMONS) IA/1/2011	04-01-2021	NARAYANAPPA @ NARAYANASWAMY Vs EERAMMA	K.RAJENDRA PRASAD.

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117	O.S. 924/2011 (SUMMONS) IA/1/2011	04-01-2021	SURESH Vs NARAYANAPPA	M.DHANANJAYA D1 TO 9 - EXPARTE
118	R.A. 107/2013 (SUMMONS) IA/1/2013	04-01-2021	Muniraju Vs Krishnappa V	N Govindagowda
119	O.S. 1164/2013 (SUMMONS) IA/1/2013	04-01-2021	Narasimhaiah Vs Gopalakrishnamurthy.K	M.D.Basavanna
120	O.S. 1383/2013 (SUMMONS) IA/1/2013	04-01-2021	Munianjinappa Vs Ramanjinappa	M. N Devaraju
121	O.S. 1478/2013 (SUMMONS) IA/1/2013	04-01-2021	Bachegowda Vs Chikkamuni Anjinappa	K N N
122	O.S. 1589/2013 (SUMMONS) IA/1/2013 IA/2/2013	04-01-2021	Venkatesh Vs Narayanappa	B Chandrashekar
123	O.S. 1694/2013 (SUMMONS) IA/1/2013	04-01-2021	Motamma Vs Yellappa	M S S
124	O.S. 626/2016 (NOTICE) IA/1/2016	04-01-2021	VISHWANATH M Vs JANARDHANA GOWDA A	SAMPATH
125	EX 49/2016 (NOTICE)	04-01-2021	Chowdappa Vs Bharathamma B K	P Suresh
126	M.A. 23/2016 (NOTICE)	04-01-2021	Ramesh Rao Vs Chinnagirayaiah	H G T
127	O.S. 964/2016 (NOTICE) IA/1/2016	04-01-2021	Mohammed Jaffer Sadiq Hussain Vs Mohammed Mushtaq Hussain	Srinivas
128	R.A. 54/2016 (NOTICE) IA/1/2016	04-01-2021	Ramegowda H N Vs Sambandam S	Rajanna
129	O.S. 1379/2016 (NOTICE) IA/1/2016	04-01-2021	Siraj Alias Mohammed Siraj Vs Khaleel	
130	O.S. 1780/2013 (SUMMONS) IA/1/2013 IA/2/2013	05-01-2021	Doddarudrappa Vs Channamma	D J G
131	O.S. 1788/2013 (SUMMONS) IA/1/2013	05-01-2021	Venkatesh Reddy Vs Jayappa	S M V
132	O.S. 1758/2015 (SUMMONS) IA/1/2015	05-01-2021	Hanumakka Vs Huchaiah	Chandrashekar

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133	O.S. 49/2016 (SUMMONS) IA/1/2016 IA/2/2016	07-01-2021	Prasad Vs Bhagyamma V	RAMAMURTHY and ASSOCIATES
134	O.S. 84/2016 (SUMMONS) IA/1/2016	07-01-2021	GEETHA Vs MUNIVENKATAPPA	
135	O.S. 101/2016 (SUMMONS) IA/1/2016 IA/2/2016	07-01-2021	Pillamma @ Pillakka Vs Shamappa	Ramakrishnappa P N
136	Misc 33/2016 (SUMMONS) IA/1/2016	07-01-2021	Shilpa Vs Asha	H.A. CHITRASHEKARAI AH
137	O.S. 695/2016 (SUMMONS) IA/1/2016	07-01-2021	Neetish Purushottama B N Vs Yellamma	RAMAMURTHY and ASSOCIATES
138	O.S. 769/2016 (SUMMONS) IA/1/2016	07-01-2021	Sujatha Vs Pillapaiah	B Manjunath
139	O.S. 865/2016 (SUMMONS) IA/1/2016	07-01-2021	Yellamma Vs Shanthamma	Muthuraju
140	FDP 28/2016 (SUMMONS)	07-01-2021	Sakamma Vs Nagarajachari H R	Gururaj
141	FDP 29/2016 (SUMMONS)	07-01-2021	Kantharaju H B Vs Nagarajachari H R	Gururaj
142	O.S. 871/2016 (SUMMONS) IA/1/2016	07-01-2021	Marappa Vs Munireddy	Babu D R
143	O.S. 902/2016 (SUMMONS) IA/1/2016	13-01-2021	Madamma Vs Lakshmana P	K Shivashankar
144	O.S. 919/2016 (SUMMONS) IA/1/2016	13-01-2021	Neela Vs Srikantan	Mohan Kumar
145	O.S. 976/2016 (SUMMONS) IA/1/2016	13-01-2021	Maliyappa Vs Venkatagiriyyappa	S V Ramachandrappa
146	O.S. 979/2016 (SUMMONS) IA/1/2016	13-01-2021	Suguna Vs Paramesh Kumar H N	K L S
147	Misc 73/2016 (SUMMONS)	13-01-2021	Shanthamma Vs Lakshamma	B M D
148	O.S. 1126/2016 (SUMMONS) IA/1/2016	15-01-2021	Jayamma Vs Hulluramma	Gopinath K S

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149	O.S. 1165/2016 (SUMMONS) IA/1/2016	15-01-2021	Gagan B Vs Balakrishna B	
150	R.A. 67/2016 (SUMMONS) IA/1/2016 IA/2/2016	15-01-2021	Gangahanumaiah Vs Shivaprakash	M Ramachandrappa
151	O.S. 1309/2016 (SUMMONS) IA/1/2016	15-01-2021	Mala Vs Jayanna M	
152	O.S. 1496/2016 (SUMMONS) IA/1/2016	15-01-2021	Venkatesh Vs Munipoojamma	Puttaraju K R
153	O.S. 1535/2016 (SUMMONS)	15-01-2021	Carmel Jyothi Trust, Rep. by its Treasurer Fr. Sebastian Augustine Vs M/s Karnataka Agencies, Rep. R C Rodrigues	M/s Indo Legal Inc
154	R.A. 80/2016 (NOTICE) IA/1/2016	15-01-2021	M Shankarappa since dead by Lrs, Munirathnamma Vs Krishnappa P M	
155	M.C. 151/2016 (NOTICE)	15-01-2021	GANESHA Vs LAKSHMAMMA	
156	O.S. 1667/2016 (NOTICE) IA/1/2016	15-01-2021	ASLAM NAWAZ KHAN Vs BEEB JAN	
157	R.A. 98/2016 (NOTICE) IA/1/2016 IA/2/2016	15-01-2021	Ramaiah Vs Pillegowda	
158	R.A. 101/2016 (NOTICE) IA/1/2016	15-01-2021	Arun Vs Ramegowda H N	RAJANNA
159	M.C. 133/2017 (NOTICE)	15-01-2021	Eshwar Vs Ashwini K	V Srinivas
160	O.S. 1267/2017 (NOTICE) IA/1/2017	15-01-2021	Bhavya Vs Savitha	N Surendra Kumar
161	O.S. 1685/2016 (SUMMONS) IA/1/2016	16-01-2021	LAKSHMINARAYANAPPA Vs NAGAPPA	
162	O.S. 1775/2016 (SUMMONS) IA/1/2016	16-01-2021	Lalithamma Vs Narayana Reddy	Y Vasu
163	O.S. 766/2017 (SUMMONS) IA/1/2017	16-01-2021	Basavaraj K H Vs Revamma	

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164	O.S. 806/2017 (SUMMONS) IA/1/2017	16-01-2021	Shankara S Vs Ramakka	
165	O.S. 827/2017 (SUMMONS) IA/1/2017	16-01-2021	Chunchaiah Vs Putta Raju alias Puttaiah C	
166	M.C. 121/2017 (SUMMONS) IA/1/2017 IA/2/2017	16-01-2021	Manjula Vs Mohan Kumar K T	Manjunatha B V
167	O.S. 923/2017 (SUMMONS) IA/1/2017	16-01-2021	Patel C.Narayanappa dead by LR Vs Muthu Kumaran P.	K V N
168	O.S. 1124/2017 (SUMMONS) IA/1/2017	16-01-2021	Manjappa B Y Vs Thimmakka	
169	O.S. 1148/2017 (SUMMONS) IA/1/2017	16-01-2021	Prameelamma Vs Ragavanka	Prashanth
170	O.S. 1231/2017 (SUMMONS) IA/1/2017 IA/2/2017	16-01-2021	Nagamma Vs Krishnappa N S	R Venkatesh
171	O.S. 1538/2017 (SUMMONS) IA/1/2017	18-01-2021	Manjula S Vs Gopi alias Govinda R	
172	O.S. 1573/2017 (SUMMONS) IA/1/2017	18-01-2021	Narayanamma Vs Erappa	
173	O.S. 1597/2017 (SUMMONS)	18-01-2021	Bindhamma Vs Papamma	Harish k.V.
174	O.S. 1748/2017 (SUMMONS) IA/1/2017 IA/2/2017	18-01-2021	Vinodamma Vs Rathnamma	
175	O.S. 276/2018 (SUMMONS) IA/1/2018	18-01-2021	Muniyamma Vs Santhosh Kumar	Babu D R
176	O.S. 301/2018 (SUMMONS) IA/1/2018	18-01-2021	Venkatamma Vs Ramanjanamma	K Chethan
177	EX 37/2017 (NOTICE)	19-01-2021	C Sekhar Raja Manickam Vs A Venugopal Naidu	
178	Misc 43/2018 (NOTICE) IA/1/2018 IA/2/2018	19-01-2021	Nagamma Vs Gopalakrishna	Satish V Naik

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179	M.C. 117/2018 (NOTICE)	19-01-2021	Tejas Reddy alias Roopesh Reddy Vs Sironika N	Sunitha M
180	O.S. 694/2018 (NOTICE) IA/1/2018	19-01-2021	Ravindra Kumar M Vs Katterapu Anji Reddy	K N Ambarish
181	M.V.C. 52/2018 (NOTICE)	19-01-2021	S K BOSHANNA ALIAS BOSHANN Vs VINCENT ASHOK KUMAR	REEYAZULLA SHARIF.
182	FDP 23/2018 (NOTICE) IA/1/2018	19-01-2021	Sriramaiah dead by LRs Rathnamma Vs Sarojamma	A G Nagaraja
183	P and SC 9/2018 (NOTICE)	19-01-2021	Munilakshmi Vs Muniraja M	K S Naresh Santhosh
184	R.A. 74/2018 (NOTICE)	19-01-2021	Chikkathayamma Vs Chinnappa D T	S D C
185	M.V.C. 69/2018 (NOTICE)	19-01-2021	MAHENDRA Vs RAJU	N. LOKANATHA SINGH
186	Misc 134/2018 (NOTICE)	19-01-2021	GUNDAPPA Vs MUNISWAMY	VISHWANATH.S
187	O.S. 517/2018 (SUMMONS) IA/1/2018 IA/2/2018	20-01-2021	Sapna N Vs Anasuyamma	K Rajashekar
188	O.S. 651/2018 (SUMMONS)	20-01-2021	Canara Bank, Rep by Laxminarayana M Vs Jabeen Taj	T M Jayakrishnappa
189	O.S. 734/2018 (SUMMONS) IA/1/2018 IA/2/2018	20-01-2021	PAPAMMA Vs BASAVARAJU	N. LAKSHMI NARAYANA
190	O.S. 968/2018 (SUMMONS) IA/1/2018 IA/2/2018	20-01-2021	Muniyallamma Vs Hanumaiah K Y	K Nagendra Naik
191	O.S. 989/2018 (SUMMONS) IA/5/2018 IA/1/2018 IA/2/2018 IA/6/2018 IA/4/2018 IA/3/2018	20-01-2021	Sunandamma Vs Kalpaja D A	Doddegowda H S

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192	O.S. 1016/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018	20-01-2021	Chowdappa Vs Alfonas Devaraj	K M Manjunath
193	O.S. 1153/2018 (SUMMONS) IA/1/2018 IA/2/2018	20-01-2021	Meghashee G s Vs Swobhagyamma	Nawab Jan
194	O.S. 1366/2018 (SUMMONS) IA/1/2018	20-01-2021	Narayana Reddy M Vs Venkatesh M	V Rangaramu
195	O.S. 1418/2018 (SUMMONS) IA/1/2018	20-01-2021	Lucy Mary C Vs Francis C	S G Ramakrishna
196	O.S. 1484/2018 (SUMMONS)	20-01-2021	GOPALA.M Vs PRABHAKAR.R	H S Chandraiah
197	Misc 163/2018 (SUMMONS) IA/1/2018	21-01-2021	THIMMAIAHAPPA Vs SATHANUR THIMMAKKA	L Rajesh
198	O.S. 132/2019 (SUMMONS) IA/1/2019	21-01-2021	Giriraja K Vs Shamacharya	A V N
199	O.S. 246/2019 (SUMMONS)	21-01-2021	Somashekar M Vs Muninagareddy alias M N Reddy	Shiva Shankrappa
200	FDP 31/2018 (NOTICE)	21-01-2021	Rathnamma Vs Muniraju P	B V M
201	M.C. 278/2018 (NOTICE)	21-01-2021	Murali alias Muralikrishna V Vs Veena S alias Nandini	T Chandrappa
202	R.A. 23/2019 (NOTICE) IA/1/2019 IA/2/2019	21-01-2021	Padam Kumar G Vs Muniraju	D Prabhakar
203	M.C. 62/2019 (NOTICE)	21-01-2021	Denis Kumar Vs Noel Ramya	Ransa Vasanthi D L
204	O.S. 755/2019 (SUMMONS)	22-01-2021	Indian Overseas Bank Rep by its Branch Manager Vs Narasgowda T K	P S R
205	O.S. 839/2019 (SUMMONS) IA/1/2019 IA/2/2019	22-01-2021	Neelamma Vs Venkatappa	H S
206	O.S. 971/2019 (SUMMONS) IA/1/2019	22-01-2021	Siddamma Vs Siddappa	Bharani

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207	O.S. 1088/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	22-01-2021	Pruthvi Vs Nagarathamma	Narayanaswamy C
208	O.S. 1502/2019 (SUMMONS) IA/1/2019	22-01-2021	Anthonamma Vs Mariyamma	G V R
209	Misc 116/2019 (NOTICE)	22-01-2021	Manjula A Vs Neelamma	N M
210	R.A. 65/2019 (NOTICE) IA/1/2019 IA/2/2019	22-01-2021	Rupesh Anand Vs Narayanaswamy M G	NARASIMHARAJU
211	FDP 20/2019 (NOTICE) IA/1/2019	22-01-2021	Gopala Reddy V Vs Venkataswamy B N	V Rajaiah
212	M.C. 193/2019 (NOTICE)	22-01-2021	N Devika Vs Amareesh	M P Nataraja
213	M.C. 234/2019 (NOTICE)	25-01-2021	Jackson John Vs Meghann Jackson	Joe Joseph
214	Misc 172/2019 (NOTICE)	25-01-2021	Ravi Kumar H Vs Chandraiah	HAJIRA BI
215	EX 66/2019 (NOTICE)	25-01-2021	Shanmugam P.R Vs Vijayalakshmi	D.S. VIJAYENDRA REDDY
216	EX 75/2019 (NOTICE)	25-01-2021	Kavitha Raj Vs Sundar Rajan T M	Srikantha K S
217	O.S. 1823/2019 (NOTICE) IA/1/2019	25-01-2021	RAMAIAH Vs SHANTHAMMA	B N P
218	Misc 15/2020 (NOTICE) IA/1/2020	25-01-2021	Ramanjinappa Vs Krishnaprasad E V	T Manjunath
219	M.C. 20/2020 (NOTICE)	25-01-2021	Neethu Priya S Vs Suraj	BABAJAN
220	R.A. 33/2020 (NOTICE) IA/1/2020	25-01-2021	Jayamma Vs Shanthamma	V B SHIVAKUMAR
221	M.A. 39/2020 (NOTICE) IA/1/2020	25-01-2021	Narayanaswamy K M Vs Lalithamma	K G R
222	M.C. 133/2020 (NOTICE)	25-01-2021	DEBIDARSHINI NAYAK Vs JANEMJAY BARAL	KARTHIK A BHARGAV

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223	O.S. 1568/2019 (SUMMONS)	01-02-2021	Panjab National Bank Rep. by Manager Vs Hemavathy Reddy	S P M
224	O.S. 1605/2019 (SUMMONS) IA/1/2019	01-02-2021	Janardhan D M Vs The Chief Secretary To Government of Karnataka	MYLARAIAH ASSOCAITES
225	O.S. 1831/2019 (SUMMONS) IA/4/2019 IA/3/2019 IA/5/2019 IA/1/2019 IA/2/2019 IA/6/2019	01-02-2021	BHASKAR G Vs RAJENDRA T	SATISH A C
226	O.S. 136/2020 (SUMMONS) IA/1/2020 IA/2/2020	01-02-2021	Chikkapatalappa Vs Munithayamma	M K Shivaraju
227	O.S. 190/2020 (SUMMONS) IA/1/2020	01-02-2021	MUNIYAMMA Vs KRISHNAPPA	V R MURULIDHAR
228	O.S. 238/2020 (SUMMONS)	01-02-2021	Elumalai Vs Mariyammal	K Bheemanna
229	O.S. 401/2020 (SUMMONS) IA/1/2020	01-02-2021	Narayanamma Vs Obalamma	S V
230	O.S. 436/2020 (SUMMONS) IA/1/2020	02-02-2021	Kempamma Vs Dalamma	BABAJAN
231	O.S. 578/2020 (SUMMONS) IA/1/2020	02-02-2021	KAMBHAMPATI VENKATA LAKSHMI Vs NAGAMMA	MARIAPPA M S
232	O.S. 737/2020 (SUMMONS) IA/1/2020 IA/2/2020	02-02-2021	KUMARI RUSHIKA Vs SONNAMMA	PRAKASH MURTHY S K
233	P and SC 3/2020 (SUMMONS)	02-02-2021	MRINAL SINGH Vs GENERAL PUBLIC	PRIME LEGAL
234	O.S. 930/2020 (SUMMONS)	02-02-2021	M/S CHAITHANYA SAMARPAN OWNERS REP. BY SATISH MENON Vs CHAITHANYA PROJECTS PVT LTD.	S K PRATHIMA

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235	O.S. 944/2020 (SUMMONS) IA/1/2020 IA/2/2020	02-02-2021	PRATHIMA V Vs VENKATESHA H	K VISHWANATHA
236	O.S. 951/2020 (SUMMONS) IA/1/2020	02-02-2021	RAMAKKA Vs NARAYANA	BALARAJ M V

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Bengaluru Rural District.,
Bengaluru.
Cause List Dated **02.11.2020**
CIVIL CASES

MORNING SESSION	AFTERNOON SESSION
<p><u>EVIDENCE</u></p> <p>1) OS. 609/2011 2) OS. 1163/2012 3) OS. 1072/2014 4) OS. 1702/2014 5) OS. 1145/2016</p> <p><u>HEARING</u></p> <p>6) FDP. 11/2008 7) OS. 53/2011 8) OS. 623/2011 9) OS. 1231/2011 10) OS. 1506/2011 11) OS. 940/2012 12) OS. 663/2014 13) OS. 701/2014 14) OS. 790/2014 15) OS. 1073/2014</p>	<p><u>HEARING</u></p> <p>16) FDP. 39/2014 17) Ex. 77/2016 18) OS. 1031/2017 19) OS. 1249/2017 20) OS. 1437/2017 21) OS. 172/2018 22) OS. 283/2018 23) OS. 491/2018 24) OS. 1590/2019 25) OS. 109/2020 26) OS. 50/2011 27) FDP. 18/2011 28) FDP. 51/2011 29) OS. 527/2012</p> <p><u>ARGUMENTS</u></p> <p>22) MA. 65/2018</p>

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Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 18.09.2020 issued by Hon'ble High Court of Karnataka.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
02.11.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs	To hear on IAs
1. O.S. 570/2015 2. O.S.473/2010 3. O.S. 2554/2007 4. O.S.303/2018 5. O.S.377/2013 6. O.S.1086/2020	1.O.S.437/2010 2.O.S.454/2019 3.O.S.1108/2020 4. O.S.263/2016 5.O.S.230/2011 6.O.S.1633/2017
Evidence	Evidence
1.O.S.404/2011 2.O.S.1038/2012 3.O.S.1741/2017 4. O.S.767/2013 5. O.S.391/2011	

IV ASCJ 29.10.2020
Bengaluru Rural District, Bengaluru.

In the court of V ADDL SENIOR CIVIL JUDGE, Bengaluru
Rural District, Bengaluru.

Cause list Dated 02.11.2020

Morning Session			After Noon Session		
Case No.	Stage		Case No.	Stage	
1	OS. 1080/2020	Hearing	16	OS. 968/2007	Hearing
2	OS. 1087/2020	Hearing	17	OS. 2244/2007	Hearing
3	OS. 954/2020	Hearing	18	OS. 407/2008	Hearing
4	OS. 424/2007	Hearing	19	OS. 1012/2012	Hearing
5	OS. 482/2007	Hearing	20	OS. 1285/2012	Hearing
6	OS. 1116/2020	Hearing	21	OS. 1400/2013	Hearing
7	OS. 907/2005	Evidence	22	OS. 121/2008	Arguments
8	OS. 282/2006	Evidence	23	OS. 1410/2008	Arguments
9	OS. 1581/2007	Evidence	24	OS. 37/2012	Arguments
10	OS. 1034/2008	Evidence	25	OS. 1809/2015	Arguments
11	OS. 902/2009	Evidence	26	OS. 23/2016	Arguments
12	FDP. 26/2005	Arguments	27	OS. 440/2016	Arguments
13	OS. 2729/2006	Arguments	28	MA. 18/2016	Arguments
14	OS. 2347/2007	Arguments	29	OS. 984/2016	Arguments
15	OS. 1080/2016	Arguments	30		

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I/c V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.

**In the court of VI ADDL SENIOR CIVIL JUDGE, Bengaluru
Rural District, Bengaluru.**

Cause list Dated 02.11.2020

Morning Session		After Noon Session	
Case No.	Stage	Case No.	Stage
1) OS. 1117/2020	Hearing	1) OS. 1128/2009	Hearing
2) LAC. 243/2004	Hearing	2) OS. 675/2007	Hearing
3) OS. 1321/2005	Hearing	3) OS. 1184/2007	Hearing
4) OS. 3041/2005	Hearing	4) OS. 375/2017	Hearing
5) OS. 1897/2006	Hearing	5) OS. 785/2020	Hearing
6) OS. 2874/2006	Hearing	6) OS. 2495/2007	Hearing
7) OS. 2211/2007	Evidence	7) Misc. 22/2009	Arguments
8) OS. 2149/2008	Evidence	8) Misc. 24/2014	Arguments
9) OS. 1273/2009	Evidence	9) RA. 37/2014	Arguments
10) OS. 362/2014	Evidence	10) Misc. 6/2017	Arguments
11) OS. 1374/2006	Evidence	11) OS. 1574/2007	Arguments
12) OS. 1232/2006	Arguments	12) OS. 428/2007	Orders
13) OS. 752/1995	Arguments	13) Misc. 56/2014	Orders
14) OS. 1412/2009	Arguments	14) OS. 638/2017	Orders
15) OS. 537/2007	Arguments	15) OS. 1074/2020	Orders

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VI Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.